

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

OA No.2850/2017

This the 22nd day of September, 2017

Hon'ble Shri Justice Permod Kohli, Chairman
Hon'ble Shri Shekhar Agarwal, Member(A)

Kapil Kumar, Group 'B', Aged 34 years
R/o A-194, First Floor
Near Green Way, Modern School
Jhilmil Colony, Delhi-110095.

....Applicant

(Through Advocate: Ms. Jubli Momalia for Shri Pankaj Sinha)

Versus

1. Government of NCT, Delhi, Delhi Sectt.
Through Chief Secretary.
2. Delhi Subordinate Service Selecting Board
Through its Secretary
FC-18, Institutional Service Selection Board
New Delhi-110092

....Respondents

(By advocate: Shri N.K. Singh for Mrs. Avanish Ahlawat)

Order (oral)

Justice Permod Kohli:

Counter affidavit has been filed. In para 3 of the same following statement is made:-

"3. The candidature of the applicant for the post code 149/12, PGT(Political Science) has been verified and further necessary action is being taken for declaration of his result as per his merit in the post code 149/12 which shall be done in due course."

2. In the present OA, the applicant is seeking appointment to the post of PGT (Political Science) with Post Code 149/12 against the post of Visually Handicapped Category.

3. In view of the statement made in the reply filed, this OA is disposed of with the direction to the respondents to declare the result of the applicant within a period of four weeks from today. In the event the applicant is within the merit, he may be given appointment within a period of one month thereafter. Needless to say that in case the applicant is appointed, he would be entitled to seniority in accordance with his merit. He will also get notional benefit of the pay fixation till the date of his appointment.

(Shekhar Agarwal)
Member(A)

(Justice Permod Kohli)
Chairman

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